

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 69/2003
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2016**

**NAME OF THE COMPANY: M/s. Vijay Khanna & Ors. V/s. M/s V.K. Kapoor Associates Pvt.
Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1	RSBHATIA	DCS	R	RSBHATIA
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ORDER

Notice has been accepted by the Id. Practicing Company Secretary for
the respondents. Let reply be filed within one week from today.

2. To come up on 7.9.2016.

Sd/-
(Ina Malhotra)
Member (Judicial)

Sd/-
(R.Varadharajan)
Member (Judicial)